

SCHEDULE H FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

Date:

08-05-2025

To

Mr Ramachandran Subramanian,
Official Liquidator of LARE FIBC & ENERGIES (P) LTD
(As per order dated 22.04.2025 of NCLT, Chennai in IBBI/HPA-01/IP/
P-01440/2018-19/12136)
Old no: 29, New no: 52, Raju Naicken Street, West mambalam,
Chennai - 600 033.

From

A PAUL,
S/o R Athisayamani,
No 2-D 'C' Colony,
Perumalpuram,
Tirunelveli - 627007.



Subject: Submission of proof of claim in respect of the liquidation of **LARE FIBC & ENERGIES (P) LTD** under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

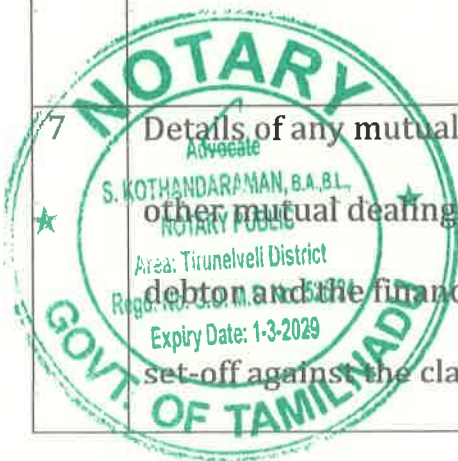
A. PAUL, hereby submits this proof of claim in respect of the liquidation of **LARE FIBC & ENERGIES (P) LTD**. The details for the same are set out below:

S. Kothandaraman
S. KOTHANDARAMAN, B.A., B.L.
Advocate & Notary Public
226, Police Colony, Shanthi Nagar,
Palayamkottai-627002, Tirunelveli.

Attested by me

S. Kothandaraman
S. KOTHANDARAMAN, B.A., B.L.
Advocate & Notary Public

1	Name of financial creditor (If an incorporated body provide Identification number and proof of incorporation, if a partnership or individual provide identification records* of all the partners or the individual)	A PAUL, S/o R Athisayamani, (Copy of Aadhaar as identification proof attached)
2	Address and email of financial creditor for correspondence	No 2-D 'C' Colony, Perumalpuram, Tirunelveli - 627007 paulandco1966@gmail.com
3	Total amount of claim, including any interest, as at the liquidation commencement date and DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	PRINCIPAL: 1,07,00,000 INTEREST: 36,14,000 Total claim: 1,43,14,000
4	Details of documents by reference to which the debt can be substantiated	By way of bank statements, cheques & promissory notes
5	Details of any order of a court of tribunal that has adjudicated on the non-payment of debt	NA
6	Details of how and when debt incurred	By way of cash, cheques, RTGS Various dates from May 2022 to October 2022
7	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim	NA



S. Kothandaraman
S. KOTHANDARAMAN, B.A., B.L.
 Advocate & Notary Public
 226, Police Colony, Shanathi Nagar,
 Palayamkottai-627002, Tirunelveli.

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8	Details of any security held, the value of the security, and the date it was given	Various cheques aggregating to Rs 1.00 crore
8A	Whether security interest relinquished	YES / NO
9	Details of any assignment or transfer of debt in his favour	NA
10	Details of the bank account to which the financial creditor's share of the proceeds of liquidation can be transferred	INDIAN OVERSEAS BANK, PERUMALPURAM BRANCH, A/c no: 1507020000000149 IFSC: IOBA0001507
11	List out and attach the Documents relied on in support of the Claim	i) Bank statements ii) Scanned copy of cheques iii) Promissory notes

Signature of financial creditor or person authorized to act on his behalf

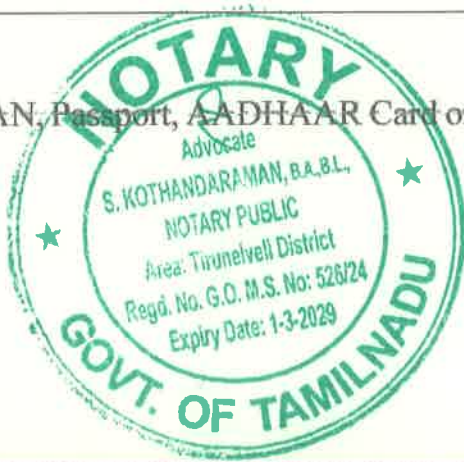
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS – A PAUL

Position with or in relation to creditor - CLAIMANT

Address of person signing - No 2-D 'C' Colony, Perumalpuram, Tirunelveli - 627007

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



S. KOTHANDARAMAN, B.A., B.L.
Advocate & Notary Public
226, Police Colony, Jambhri Nagar,
Palayamkottai-627 002, Tirunelveli.

Issue Date: 11/12/2013



Government of India

அ பால்
A Paul
பிறந்த நாள்/DOB: 27/07/1966
ஆண்/ MALE

5066 9635 6426

VID : 9156 7507 3001 7535

எனது ஆதார். எனது அடையாளம்

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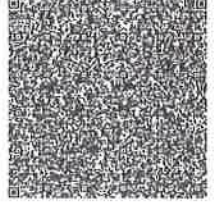
Unique Identification Authority of India



முகவரி:
S/O: அபிசயமணி, 2d, C COLONY, PERUMAL
புரம், பாளையங்கோட்டை,
திருநெல்வேலி,
தமிழ் நாடு - 627007

Address:
S/O: Athisayamani, 2D, C COLONY, PERUMAL
PURAM, Palayamkottai, Tirunelveli,
Tamil Nadu - 627007

Download Date: 28/03/2022



5066 9635 6426

VID : 9156 7507 3001 7535

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www.uidai.gov.in

Attested by me

S. KOTHANDARAMAN, B.A., B.L.
Advocate & Notary Public

8-5-25